

(b) States have been asked to identify all eligible beneficiaries both in rural areas from BPL List 2002 and from corresponding lists in urban areas. States have also been asked to disburse the pension under IGNOAPS through bank/post office account, where feasible. In case of IGWPS and IGNDPS disbursement through bank/post office has been made compulsory to ensure that it reaches all eligible beneficiaries.

PMGSY in Kerala

1934. PROF. P. J. KURIEN: Will the Minister of RURAL DEVELOPMENT be pleased to state:

(a) the amount sanctioned under Pradhan Mantri Gram Sadak Yojana (PMGSY) for Kerala in the last three years;

(b) the amount spent so far;

(c) the reasons for not spending a major portion of the sanctioned amount; and

(d) the steps Government would take in this regard?

THE MINISTER OF STATE IN THE MINISTRY OF RURAL DEVELOPMENT (SHRI PRADEEP JAIN): (a) Amount released to State of Kerala under Pradhan Mantri Gram Sadak Yojana (PMGSY) 2006-07 to 2008-09 is as under:

(Rs. in crore)

Year	Amount released
2006-07	15.00
2007-08	24.68
2008-09	84.02

(b) Since inception of the programme Rs. 321.05 crore has been released to Kerala. The cumulative expenditure incurred under the scheme upto 30th June, 2009 is Rs. 251.82 crore.

(c) Inadequate executing capacity, delay in tendering of Phase-VI and Phase-VII and poor response of bidders are the major reasons for slow progress under the scheme.

(d) As per PMGSY Guidelines, implementation of the PMGSY is the responsibility of the State Governments. The State Governments have been advised to expedite the pace of execution of projects. On the part of the Ministry the following steps have been taken to facilitate timely completion of works under PMGSY.

- State Governments have been advised to augment executing capacity.
- Bidding document provision have been rationalized to enlarge the pool of eligible contractors. Flexibility has been given to the States to float packages above Rs. 10 crore and to permit joint ventures between big and small contractors.
- Delay in tendering and award of works also results in time overrun in execution of projects. In order to address this delay, State Governments have been advised to take

recourse to e-tendering of the projects under PMGSY which would not only expedite the process of tendering, it would also enhance transparency and competitiveness in the bidding process.

- Performance incentive for timely completion of projects has been introduced in September, 2006 under which contractors delivering projects within schedule are accorded higher weightage in qualification assessment in future contracts.
- State Governments have been advised to closely monitor the schedule of implementation and levy liquidated damages, wherever required.
- Review and monitoring meetings are being held regularly for proper monitoring of the progress.

The State Government has also taken following steps to expedite tendering and award of projects:-

- The Government granted provision for allowing market rates for cement, steel and bitumen at the time of the executing the agreement over and above the estimate approved by the Government of India.
- The works which could not be awarded due to poor response from the eligible contractors were re-tendered after revising the estimate as per Schedule of Rate (SoR) 2008 of Kerala Public Works Department. The additional expenditure in this regard will be borne by the State Government.

SGSY in Haryana

1935. SHRI NANDI YELLAIAH: Will the Minister of RURAL DEVELOPMENT be pleased to state:

(a) the separate details of the physical and financial performance of Swarnjayanti Grameen Swarojgar Yojana (SGSY) in Haryana during the last two years, District-wise; and

(b) the details of the works proposed to be undertaken in the State under SGSY during the current year?

THE MINISTER OF STATE IN THE MINISTRY OF RURAL DEVELOPMENT (SHRI PRADEEP JAIN): (a) The district-wise details of the physical and financial performance of Swarnjayanti Grameen Swarojgar Yojana (SGSY) in Haryana during the last two years is enclosed as Statement (*See below*).

(b) the details of the works proposed to be undertaken in the State under SGSY during the current year is as under:-

- Total No. of Swarozgaris to be trained — 7368
- Revolving Fund to be provided to 7368 Grade I SHGs
- No. of SHGs to be assisted — 1857
- No. of SHGs Swarogaris to be assisted — 18568
- Three rural Village Haat to be set up in each district of Haryana.